

Andaman Islands

654. Shri Ganpati Ram: Will the Minister of Home Affairs be pleased to state—

(a) what measures have been taken by the Government of India in Andaman and Nicobar Islands to ameliorate the conditions of aboriginals,

(b) the total money spent so far during the First Five Year Plan period and in the Second Plan, and

(c) what additional measures Government propose to take in the future?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) (1) One hospital ship "INDAUS", which was acquired under the Colombo Aid Plan, has been stationed in Nicobar Islands to render medical aid to the Nicobarese

(2) A tribal welfare scheme costing Rs one lakh has been sanctioned for the educational and economic uplift of these people. A medical-cum-Anthropologic unit is being set up under this scheme for the welfare of Onges

(3) A Regulation known as the Andaman & Nicobar Islands (Protection of Aboriginal Tribes) Regulation, 1956 has been promulgated to protect the aboriginals from exploitation

(4) One NES block has been sanctioned for the Nicobar group of Islands

(5) One Malaria-cum-Filaria unit has been set up in Nicobar Islands

(6) A scheme for the development of coconut plantation in Nicobars has also been sanctioned

(7) Special staff and necessary equipment for treatment of Venereal diseases are being provided at the Car Nicobar hospital

(b) There was no special First Five Year Plan for these Islands. The aboriginals got the benefit of the normal departmental activities. Separate figures of expenditure on their welfare are not readily available

(c) A statement is laid on the Table of the House [See Appendix III, annexure No 16]

Excise Duty on Tobacco

655. Shrimati Parvathi Krishnan: Will the Minister of Finance be pleased to state the amount realised from excise duty levied on tobacco from the State of Madras for the years 1953-54, 1954-55 and 1955-56?

The Minister of Finance (Shri T. T. Krishnamachari): A statement giving the information required is laid on the Table [See Appendix III, annexure No 17]

Salary of Primary School Teachers

656. Shri M. D. Mathur: Will the Minister of Education and Scientific Research be pleased to lay a statement on the Table showing

(a) the basic salary of a primary school teacher in each State, and

(b) how much increase in the basic salary of a primary school teacher has been effected in each State after the offer of the Union Government to contribute 50% of the increased expenditure?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b) A statement is laid on the Table of the House [See Appendix III, annexure No 18]

Oceanography

657. Shri B. S. Murthy: Will the Minister of Education and Scientific Research be pleased to state whether any students have been sent abroad so far by Government for higher studies in Oceanography?